

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 10.04.2019

In the court of the Registrar

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1276 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Synergy property Development Services Pvt. Ltd. Vs. Bellona Estate Developers Limited	Balaji Srinivasan
2.	I.A. No. 1277 of 2019 in Comp. App. (AT) No. _ of 2019	Usha Martin Ventures Ltd. Ors. Vs. Usha Martin Ltd. & Anr.	Soumya Dutta

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By Order
-sd/-

Assistant Registrar